

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

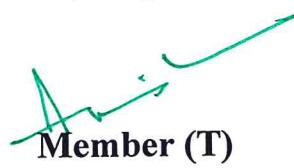
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.199/BB/ 2017	-	For compliance of office objections raised by Registry	252(3)	Synergos Tech Consulting Services Pvt. Ltd. Vs ROC

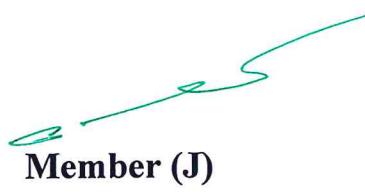
SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

O R D E R

PCS for Petitioner Company is present. He has filed revised application. Registry to verify and put up. In the meantime, issue notice to ROC-Karnataka, Bangalore. List it on 13/12/2017.



Member (T)



Member (J)